

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/285(CHE)/2021**

**NAME OF THE PETITIONER : Bank of Baroda**

**NAME OF THE RESPONDENT(S) : Anitha Prabhu**

**UNDER SECTION : Sec 95(1) of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms. Lavanya for the Petitioner. Ld. Counsel Mr. N.P. Vijay Kumar for the Respondent.

The Counsel for the Petitioner sought short adjournment as the Sr. Counsel is not available.

List the Petition for hearing on **01.08.2024**. The related case **IA(IBC)/1426(CHE) of 2024** which is listed for tomorrow be listed on **01.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk